## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 99/BB/ 2017	-	For filing objections	Rule-4 of IB	M.G. Mohan Kumar & 2 Others Vs. American Road Technology & Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ADITY A PATEL	RESPONDENT	·Adala D
	9535195605	( 0,0 D K J ( )	Harveynji

## ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is present.

She has filed objections. For hearing list it on 24/11/2017.

Member (T)

Member (J)